

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 105(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY: Subhas Manocha & Ors.

V/s.

M/s. Colombus Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1. Nesar Ahmad, P.Cs

2. Sharad Rajwanshi Pcs

for Respondent



1. Varadha Sen, Adv

2. Pushkar Taimni, Adv

} Petitioner.



1. Mr. Amarjit Singh Chandiok, sr. Adv.

2. Ms. Manmeet Arora, Adv.

3. Ms. Chand Chopra, Adv.

4. Mr. Tarang Gupta, Adv.

} for Resp judge

Order

For orders see order in CP 105(ND)/2016